

IN THE NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD

ITEM No. 106
(MP) CP(IB) 86 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Plaza Maintenance & Services Ltd
V/s
Travancore Foods India Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..19/07/2021

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Mr. Virendra Kumar Gupta, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. K.K. Muralitharan, Advocate.
For the Respondent : Mr. Sushil R. Golchha, Advocate.

ORDER

On perusal of the e-portal, it is seen that no documents of the applicant are uploaded on e-portal. The reply of the respondent has come on record.

The Ld. Counsel appearing for the Applicant is directed to file all the documents / pleadings on e-portal within a week.

List the matter on 24.08.2021.

VIRENDRA KUMAR GUPTA
MEMBER (TECHNICAL)

-SD-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

Sudha